NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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T.C.P No. 223/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: Classic Glass Glazings
V/s.
Alumayer (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chaitanya Shukla	(For Petitioner).	

ORDER
TCP No.223/ I&BP/NCLT/MB/MAH/2017

For Form No.5 u/s.7 not being filed by the Petitioner on or before 15.7.2017, in pursuance of Notification dated 29.6.2017 issued by Ministry of Corporate Affairs, this Petition is abated mentioning that the Petitioner is eligible to file fresh application the respective section of the Code applicable to this case.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASHKUMAR
Member (Judicial)